

Modified guidelines and criteria for PMGSY

448. SHRIMATI RANEE NARAH: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of modified guidelines and criteria of the Pradhan Mantri Gram Sadak Yojana (PMGSY);

(b) the schemes/projects/village roads to be constructed under PMGSY in the States of North-Eastern Region, State-wise; and

(c) the targeted year of completion of all PMGSY schemes?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) to (c) 'Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention of Government of India to provide rural connectivity by way of a single All-weather Road, to eligible unconnected Habitations in the Core Network with a population of 500 persons (Census 2001) and above in plain areas. In respect of 'Special Category States' (North East, Himachal Pradesh, Jammu and Kashmir and Uttarakhand), the Desert, the Tribal (Schedule V) areas and Selected Tribal and Backward Districts (as identified by Ministry of Home Affairs (MHA), the objective is to connect eligible unconnected habitations with a population of 250 persons and above (as per Census 2001). In the critical LWE affected blocks (as identified by MHA), additional relaxation has been given to connect habitations with population of 100 and above (as per 2001 Census). Pradhan Mantri Gram Sadak Yojana-II (PMGSY-II) launched in 2013 aims to cover upgradation of existing selected rural roads based on their economic potential and their role in facilitating the growth of rural market centers and rural hubs.

The details of eligible habitations and its connectivity status in the 8 North-East States are given in the Statement (*See* below).

For accelerated execution of PMGSY, the Ministry of Rural Development in consultation with the Ministry of Finance and the State Governments, has formulated an Action Plan to achieve the target of the Scheme early by March, 2019. The fund sharing pattern of PMGSY has been made in the ratio of 60:40 between the Centre and the States for all States except for 8 North Eastern and 3 Himalayan States for which it is be 90:10.

Statement

*Details of habitations cleared and connected under PMGSY in 8
North East States upto December, 2016*

Sl. No.	State(s)	Eligible Habitations	Habitations sanctioned by MoRD	Habitations connected by the States
1.	Arunachal Pradesh	438	463	368
2.	Assam	16026	9997	8938
3.	Manipur	654	549	420
4.	Meghalaya	702	475	222
5.	Mizoram	252	183	157
6.	Nagaland	110	93	94
7.	Sikkim	366	344	281
8.	Tripura	1916	1898	1756

Use of Bhuvan platform by the Ministry

449. SHRI B. K. HARIPRASAD: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Ministry is using Bhuvan platform of ISRO for the monitoring of its ongoing projects;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the details of the procedural framework and its benefits at ground level so far?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) Assets created under MGNREGA are geotagged and uploaded over Bhuvan platform of ISRO. For monitoring of watershed projects under the Watershed Development Component of the Pradhan Mantri Krishi Sinchayee Yojana (WDC- PMKSY), a geo-spatial portal named SRISHTI based on the Bhuvan platform of Indian Space Research Organization (ISRO) is being implemented and used from 2015 with the assistance of National Remote Sensing Centre (NRSC), Hyderabad. Under the rural housing scheme Pradhan Mantri Awaas Yojana–Gramin (PMAY-G) Bhuvan platform of ISRO is being used on trial basis.